

ITEM NO.1505 Court 13 (Video Conferencing)
(For Judgment)

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 6223/2021

ESTATE OFFICER

Appellant(s)

VERSUS

COLONEL H.V. MANKOTIA (RETIRED)

Respondent(s)

Date : 07-10-2021 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Vikrant Singh Bais, AOR
Mr. Yogesh Tiwari, Adv.

Hon'ble Mr. Justice M.R. Shah has pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice A.S. Bopanna.

The appeal is allowed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(NEETU SACHDEVA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER

(signed reportable judgment is placed on the file)